

16

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

THIS THE 29TH DAY OF APRIL, 2002
Original Application No. 310 of 1997

CORAM:

HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

HON. MAJ. GEN. K.K. SRIVASTAVA, MEMBER (A)

O.P. Snukla, son of Sri M.L. Snukla
aged about 46 years, R/o L.I.G
307, Barra-7, Kanpur-27.

.... Applicant

(By Adv: Shri C.P. Gupta)
Versus

1. Chier Post Master General
U.P. Circle, Lucknow.
2. Union of India through Secretary
Ministry of Communication
Govt. of India, New Delhi.

.... Respondents

(By Adv: Ms. Sadhna Srivastava)

ORDER (Oral)

JUSTICE R.R.K. TRIVEDI, V.C.

By this application u/s 19 of A.T. Act 1985 applicant has prayed for a direction to the respondents to communicate the result of revaluation in writing to the applicant as early as possible.

The facts of the case are that applicant appeared in departmental examination held on 30.7.1995 for the post of L.G.O. (Lower grade official). The applicant was not declared successful. He demanded for supply of the mark-sheet on payment of requisite fee of Rs. 20/-. Mark sheet was supplied to the applicant on 9.4.1996, a copy of which has been filed as (Annexure 1 to the CA). According to this applicant secured 58 marks in first paper, 52 marks in second paper. However, in third paper applicant could secure only 6 marks. The applicant then made an application

...p2



:: 2 ::

for retotalling and revaluation of the question papers and deposited requisite fee of Rs 100/-. The respondents, however, by their letter dated 2.2.1998 informed the applicant that retotalling of the marks was carried out.

However, there is no provision for revaluation. The

applicant during pendency of this OA filed M.A. No. 2227/97 on 9.6.97 annexing therewith the order dated ~~12.6.1996~~ 23/6/1997 of ~~Express~~ D.G. Posts, by which the fee of Rs 25/- ~~were~~ charged for retotalling and revaluation was enhanced to Rs 100/-. It will be appropriate to reproduce the letter in this order for

Amended vide order
dated 5.06.2002

भारत सरकार
संचार मंत्रालय
डाक विभाग

दाखिला अधिकारी
नई दिल्ली-110001
दिनांक: 23 जून 1994

सं. 18-2/94-डीड

संपादित,

अमीर सरकारी को अधिकारी को

विवरण: - विभागीय पदोन्नति परीक्षाओं के लिए को पुनर्योगि | पुनर्मूल्यांकन को
लिये उम्मीदवारों द्वारा शुल्काला भुगतान
इस समय विभागीय पदोन्नति परीक्षाओं में आगे देवे उम्मीदवारों किसी विशेष
परीक्षा के लिए प्राप्तानों के पुनर्योगि | पुनर्मूल्यांकन हेतु कोवेन करते के लिये उत्तिपुश्त परा
परीक्षा के लिए प्राप्तानों के पुनर्योगि | पुनर्मूल्यांकन हेतु करता होता है।
25- अपेक्षा (पद्धति क्षमये केवल) का भुगतान करता होता है।
यह विनियम लिया गया है कि, वर्ष 1994 से आयोजित की जानेवाली विभागीय पदोन्नति
परीक्षाओं में प्राप्तानों के पुनर्योगि | पुनर्मूल्यांकन हेतु कोवेन करते वाले उम्मीदवारों को जैजुदा
पद्धति के अनुसार उत्तिपुश्त परा-100/- रु. (सी कपये केवल) का शुल्क प्रेषित करता होगा।
इसे डाक विभाग द्वारा अनुमोदित किया गया है।

अवधार्य

४०
अधायक अहानि देश

Corrected vide order dated 05/06/2002

Amended vide order ~~उम्मीदवारों को~~ लिया गया है।
dated 5.06.2002

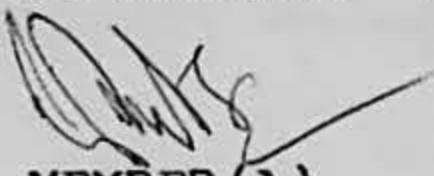
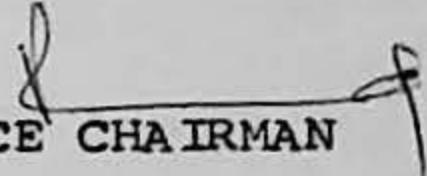
16/6/2002

5/6/2002

:: 3 ::

Thus, the stand taken by the respondents that there is no provision for revaluation is not correct. The order dated 13.4.1996 was not taken into account. In our opinion, the ends of justice will be served if respondents are directed to take a fresh decision in the light of the D.G. Posts order dated 13.4.1996 quoted above.

Amended vide order dated 5.6.2002
The OA is disposed of finally with the direction to the respondents no.1, Chief Post Master General, U.P. Circle, Lucknow to take a decision in the light of the order dated 13.4.1996 and communicate to the applicant the marks ~~of~~ within two months. No order as to costs.


MEMBER (A)
VICE CHAIRMAN

Dated: 29.4.2002

Uv/
